The Deputy Minister in the Ministry of Railways (Shri Shahnawaz Khan): (a) and (b). As an experimental measure, Second class Sleeper Coaches have been introduced on two pairs of trains—on Nos. 29/30 Delhi-Lucknow Mail and 37/38 Madras-Howrah Express trains with effect from 10th October, 1963 and 1st November, 1963 respectively.

(c) A surcharge of Rupees five per berth per night or part thereof is levied for sleeping accommodation provided.

Railway Zones

Will the Minister of Railways be pleased to state:

(a) whether there is any proposal to divide the entire Railways into ten Zonal regions;

(b) whether in this division, it is proposed to locate the headquarters of each zone in a State in which the particular zone has the largest mileage of railway lines; and

(c) if so, the names of the new zonal railways and the probable location of their headquarters?

The Deputy Minister in the Ministry of Railways (Shri S. V. Ramaswamy): (a) No, Sir.

(b) and (c). Do not arise.

म्रलिल भारतीय कृषि सेवायें

(भी भक्त दर्शनः भी यशपाल सिंहः भी बिशनबन्द्र सेठः भी भी० प्र०यादवः |भी रामचन्द्र उलाकाः ४१. {भी नि० रं० लास्करः भी षुलेश्वर मीनाः |भीमती सावित्री निगमः श्री वासुदेवन नायरः श्री दी० चं० झर्माः श्री धवनः

क्या खाद्य तथा कृषि मंती २० ग्रगस्त, १९६३ के तारांकित प्रश्न संख्या १४८ के उत्तर के सम्बन्ध में यह बताने की कृपा करेंगे कि ग्रखिल भारतीय कृषि सेवा की स्थापना के प्रश्न के बारे में ग्रन्तिम निर्णय करने में इस बीच क्या प्रगति हई है ?

खाद्य तथा कृषि मंत्रालय में राज्य मंत्री (डा० राम सुभग सिंह): ३० प्रगस्त, १९६३ को हुई राज्यों के कृषि मंद्रियों की प्रनौ-पचारिक बैठक में प्रखिल भारतीय कृषि सेवा स्थापित करने के विस्तृत प्रश्न पर चर्चा हुई थी। इसके पश्चात् राज्यों से सरकारी तौर पर मंजूरी लेने के लिये राज्यों के मुख्य-मंत्रियों को लिखा गया। ग्रभी तक सब राज्य सरकारों से उत्तर प्राप्त नहीं हए हैं।

Air Accident near Agra

	(Shri Chattar Singh:
	Shri Bishanchander Seth:
	Shri B. P. Yadava:
	Shri P. C. Borocah:
	Shri Prakash Vir Shastri:
*42. 🗸	Shri Onkar Lal Berwa:
	Shri Gokaran Prasad:
i	Shri Vishwa Nath Pandey:
1	Shri P. C. Deo Bhanj:
1	Shri Morarka:
	Shri R. S. Pandey:

Will the Minister of **Transport** be pleased to refer to the statement made in the House on the 11th September, 1963 regarding the accident near Agra and state:

(a) whether the report of the court of enquiry has since been received by Government; and

(b) if so, the findings thereof?

The Deputy Minister in the Ministry of Transport (Shri Mohiuddin): (a) No, Sir.

(b) Does not arise.